



207 COCP-399-2021 (O&M)

**JASWINDER KAUR AND ANR
V/S
BHUPINDER SINGH AND ORS**

Present: Mr. P.S. Sekhon, Advocate,
for the petitioners.

Mr. Alankar Narula, AAG, Punjab.

CM-6170-CII-2021

This is an application for preponing the date of hearing in the main case.

Since, the main case is listed today, therefore, the present application has been rendered infructuous and is disposed of as such.

Main Case

At the request of learned State counsel, adjourned to 07.12.2023.

The State Election Commissioner, Punjab is directed to remain personally present before this Court on the next date of hearing; unless the schedule for election for Gram Panchayats is produced before this Court.

**(RAJBIR SEHRAWAT)
JUDGE**

December 05, 2023
sandeep

